

Todsa-Gumna, Jalwari-Manghara and Link road Jalwari-Kailu in Chirgaon, District Shimla under the scheme for development of the area; and

(c) if so, the details thereof and by when these roads would be constructed along with the details of amount sanctioned for each of these roads?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) During 2011-12 an amount of Rs. 310.30 crore has been released to the State of Himachal Pradesh under the Pradhan Mantri Gram Sadak Yojana (PMGSY).

(b) and (c) Rural Road is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention of Central Government to improve the Rural Infrastructure through construction of roads. Habitations are cleared out of the eligible unconnected habitations on the basis of proposals sent by the States. As reported by the State Government of Himachal Pradesh no proposal has been sent for approval for the Amboi-Gumna, Todsa-Gumna, Jalwari-Manghara and Link road connecting Jalwari-Kailu in Chirgaon Tehsil.

Naxal menace to MGNREGS in Maharashtra

†1533. SHRI BALAVANT *ALIAS* BAL APTE: Will the Minister of RURAL DEVELOPMENT be pleased to state;

(a) whether complaints have been received regarding delay in the works under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in the naxal affected districts of Maharashtra;

(b) whether naxals are snatching job cards and receiving payments against them in Vidarbha and Konkan; and

(c) the special measures being taken in rural areas for monitoring such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) No, sir.

(b) Konkan is not a naxal affected area and according to information received from the State Government of Maharashtra, no instances of naxals snatching job cards and receiving payments against them under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) have been reported from Vidarbha.

(c) Does not arise.

Pakka houses under IAY

1534. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government has any estimate of the households in the country those do not have pakka house;

†Original notice of the question was received in Hindi.

- (b) if so, the details thereof, State-wise and district-wise;
- (c) the present status after allotment of Indira Awas Houses for a long period; and
- (d) by when the scheme would cover all household not having pakka building of their own;

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) to (d) The information is being collected and will be laid on the Table of the House.

Schemes for overall development of rural areas

1535. DR. T. SUBBARAMI REDDY: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government is implementing a number of schemes for the overall development of the rural areas in the country;
- (b) if so, the details thereof;
- (c) the funds allocated, actually released and utilized under each of these schemes during the last three financial years;
- (d) the number of complaints received regarding irregularities in the implementation of the schemes during each of the last three years; and
- (e) the steps taken by the Government to address the grey areas in the implementation of the ongoing schemes?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) The Ministry of Rural Development implements through State Governments and Union Territory Administrations the major schemes viz; Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Swarn Jayanti Gram Swarojgar Yojana (SGSY) /National Rural Livelihood Mission (NRLM), Indira Awaas Yojana (IAY), Pradhan Mantri Gram Sadak Yojana (PMGSY) and Integrated Watershed Management Programme (IWMP), National Rural Drinking Water Programme (NRDWP) and Total Sanitation Combine (TSC) in rural areas of the States/UTs for the overall development of rural areas in the country. The two schemes namely NRDWP and TSC are implemented by the Ministry of Drinking Water and Sanitation with effect from 14.7.2011.

(b) Central allocation, release and utilization made under these schemes during the last three financial years is given in Statement (See below).

(d) Year-wise number of complaints received under major Rural Development Schemes during last three years (2008-09, 2009-10 and 2010-11) are given below: